

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007020/2020	CHHABILA BHOI VS STATE OF ODISHA	P.R.MISHRA VS	TUSRA /6 /2020 () //
2	BLAPL/0007021/2020	MISTRI BADASETH VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /53 /2020 () //
3	BLAPL/0007022/2020	CHINU @ BIKASH NAIK VS STATE OF ODISHA	MAHES DAS VS	COLLIERY /92 /2018 () //
4	BLAPL/0007023/2020	DEEPAK BAG @ NAG VS STATE OF ODISHA	BHOJARAJ SETH VS	DUNGURIPALI /143 /2020 () //
5	BLAPL/0007024/2020	RAKESH RAY @ HAPPY VS STATE OF ODISHA	BISWARANJAN DALAI VS	PIPLI /243 /2019 () //
6	BLAPL/0007025/2020	BAPI @ PRASHANTA KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	JALESWAR /126 /2019 () //
7	BLAPL/0007026/2020	SANATAN KISHAN VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	BONAI /124 /2020 () //
8	BLAPL/0007027/2020	TUPULI @ GANESWAR SINGH @ TUKULU SINGH VS STATE OF ODISHA	ANANTAKU. MAJHI VS	REMUNA /191 /2019 () //
9	BLAPL/0007028/2020	RAJU NAIK VS STATE OF ODISHA	MAHES DAS VS	ANGUL TOWN /891 /2020 () //
10	BLAPL/0007029/2020	ALLARAKHA SK @ ALLAREKHA SK VS STATE OF ODISHA	S.P.DAS VS	KHANDAGIRI P.S. /519 /2020 () //
11	BLAPL/0007030/2020	SANJAYA KUMAR BARIK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	ATHGARH /194 /2020 () //

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12	BLAPL/0007031/2020	NIRMAL KUMAR BEURA VS STATE OF ODISHA	R.N.BISWAL VS	/ /0 () //
13	BLAPL/0007032/2020	BHIMA WANJAMI VS STATE OF ODISHA	R.N.BISWAL VS	KALIMELA /29 /2014 () //
14	BLAPL/0007033/2020	ABHISEK SUKLA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /119 /2019 () //
15	BLAPL/0007034/2020	SIDHANTA KHADANGA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /172 /2020 () //
16	BLAPL/0007035/2020	KARAM CHAND SABAR VS STATE OF ODISHA	JEETENDRA SAHU VS	GUDARI /34 /2020 () //
17	BLAPL/0007036/2020	SAROJ KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BINIKA /61 /2020 () //
18	BLAPL/0007037/2020	MUNA @ DILLIP KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATTAMUNDAI /188 /2020 () //
19	BLAPL/0007038/2020	RAJESH BAG VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	PATTAMUNDAI /322 /2020 () //
20	BLAPL/0007039/2020	MAKUNDA BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /237 /2020 () //
21	BLAPL/0007040/2020	KUNA @ DOLAGOBINDA MALLICK VS STATE OF ODISHA	RAMANI KANTA PATRNAIK VS	PURIGHAT /196 /2020 () //
22	BLAPL/0007041/2020	KEDAR ROUT VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	AMBABHONA /113 /2020 () //
23	BLAPL/0007042/2020	FURKAN ALI	ANIRUDHA DAS	NABARANGAPUR TOWN /206 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007043/2020	HARISH CHANDRA MISHRA	B.S.DASPARIDA	SINGLA /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007044/2020	GUGUL @ RAKESH BEHERA	MIHIR KANTA RATH	DHENKANAL SADAR /252 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007045/2020	GURUDEBA SAHU	S.K.JOSHI	BANGOMUNDA /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007046/2020	RAGHUNATH BAG @ TINCHU	SUNIL KU PANDA	AMBABHONA /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007047/2020	PARSURAM HARIJAN @ MAYA	B.R.TRIPATHY	TENTULIKHUNTI /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007048/2020	MILU BEHERA	B.K.NAYAK	CHANDRABHAGA MARINE /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007049/2020	GANESWAR NAYAK	A.K.SAHOO	DEOGARH /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007050/2020	ARUN MAHAKUD @ ASHIS @ BABLU	SANJIB MOHANTY	THELKOLOI PS /172 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007051/2020	KRUSHNA CHANDRA PRUSTY	P.R.SINGH	HINDOL /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007052/2020	ISWAR KULESIKA	J.K.KHUNTIA	NARAYANPATNA /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007053/2020	INTZAR KURESHI @ INTZAR @ RAJU @ UVESNA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /289 /2020
		VS	VS	()

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35	BLAPL/0007054/2020	STATE OF ODISHA PRATAP LOHAR VS	PARTHA SARATHI NAYAK VS	// JASHIPUR /60 /2019 ()
36	BLAPL/0007055/2020	STATE OF ODISHA NARAYAN SAHU VS	JULU KHANSAMA VS	// SOHELLA /12 /2020 ()
37	BLAPL/0007056/2020	STATE OF ODISHA ISWAR BISHOYI @ SHIRABI @ KIRAN VS	ASIT KU JENA VS	// KALIMELA /221 /2020 ()
38	BLAPL/0007057/2020	STATE OF ODISHA BALIA @ AKSHAY KUMAR BEHERA VS	JAYANTA KU. MAJHI VS	// BALASORE TOWN /43 /2020 ()
39	BLAPL/0007058/2020	STATE OF ODISHA UMAKANTA BHOI VS	KASHINATH PATTNAIK VS	// KANIHA /39 /2020 ()
40	BLAPL/0007059/2020	STATE OF ODISHA BAPI @ PRATAP BHOWMIC VS	S.P.DASH VS	// SORO /298 /2020 ()
41	BLAPL/0007060/2020	STATE OF ODISHA SANTOSH BEHERA VS	SUMITRA MOHANTY VS	// KHALLIKOTE /387 /2019 ()
42	BLAPL/0007061/2020	STATE OF ODISHA PABITRA PATRA VS	SANJIT KUMAR DAS VS	// KISSANNAGAR PS /130 /2016 ()
43	BLAPL/0007062/2020	STATE OF ODISHA URDHAB KIRSANI VS	GURU PRASAD PANDA VS	// B.SINGHPUR /37 /2019 ()
44	BLAPL/0007063/2020	STATE OF ODISHA BIPIN BIHARI BEHERA VS	S.D.DAS VS	// PATKURA /182 /2020 ()
45	BLAPL/0007064/2020	STATE OF ODISHA UMAKANTA BHOI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// CHHENDIPADA /69 /2020 () //

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46	BLAPL/0007065/2020	DHANA GOLARI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	MALKANGIRI /204 /2020 () //
47	BLAPL/0007066/2020	KRUPASINDHU MALLICK VS STATE OF ODISHA	MANAS CHAND VS	KHARIAR /152 /2020 () //
48	CMP/0000529/2020	K.BHAGYA LAXMI VS Steel Authority Of India Ltd.	PRASANTA KU. SATAPATHY VS	// () //
49	CONTC/0004120/2020	DOLAGOBINDA SAHOO VS RANJANA CHOPRA	GAGANBIHARI SINGH VS	// () //
50	CONTC/0004121/2020	RAHAS BIHARI NAYAK VS ASHIS THAKRE	ADV VS	// () //
51	CONTC/0004122/2020	SUCHITRA ROUT VS SATYABRATA SAHU	ADV VS	// () //
52	CONTC/0004123/2020	ANTARYAMI NAYAK VS SANGRAM SAHOO	ADV VS	// () //
53	CONTC/0004124/2020	PRADEEP KU. BARIK VS ABHIMANYU BEHERA	ADV. VS	// () //
54	CONTC/0004125/2020	SURYA KANTA NAYAK VS PRADIP KUMAR DASH	ADV. VS	// () //
55	CONTC/0004126/2020	SANJAYA KUMAR BEHERUK VS PRADIP KUMAR DASH	ADV. VS	// () //
56	CONTC/0004127/2020	SK.KALI MULLAH VS AARTATRANA SAHOO	ADV. VS	// () //
57	CONTC/0004128/2020	BIBHUTI BHUSAN CHAMPATIRAY	BANABIHARI RAY	//

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		VS	VS	0
		SATYABRATA SAHU		//
58	CONTC/0004129/2020	PURNA CHANDRA MOHANTY	ADV.	//
		VS	VS	0
		SURESH CHANDRA ROUT		//
59	CONTC/0004130/2020	SURESH CHANDRA MOHANTY	ADV.	//
		VS	VS	0
		MIHIR SETHY		//
60	CONTC/0004131/2020	KEDARASWAR BEHERA	ADV.	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE,CUTTACK		//
61	CONTC/0004132/2020	MANORANJAN BARIK	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
62	CONTC/0004133/2020	BIJOYINI DAS	ADV.	//
		VS	VS	0
		SASHIKANTA MISHRA		//
63	CONTC/0004134/2020	MANJULATA SINGH	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
64	CONTC/0004135/2020	JOGESH CHANDRA ACHARYA	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
65	CONTC/0004136/2020	TILOTTAMA BISWAL	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
66	CONTC/0004137/2020	SIMANCHAL MISRA	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
67	CONTC/0004138/2020	KABIRAJ CHINARA	ADV.	//
		VS	VS	0
		VIJAY AMRUT KULANGE		//
68	CONTC/0004139/2020	BRAJABANDHU SAHOO	RAJIEET ROY	//
		VS	VS	0

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69	CONTC/0004140/2020	BHASKAR SARMA SADHANA RAY VS	RAJIBET ROY VS	// // ()
70	CONTC/0004141/2020	BHASKAR SARMA JAYASHREE NAIK VS	RAJJEET ROY VS	// // ()
71	CONTC/0004142/2020	BHASKAR SARMA MANAORANJAN MISHRA VS	RAJJEET ROY VS	// // ()
72	CONTC/0004143/2020	BHASKAR SARMA KADAMBINI DASH VS	RAJJEET ROY VS	// // ()
73	CONTC/0004144/2020	BHASKAR SARMA RAJIV KUMAR ROUT VS	ADV. VS	// // ()
74	CONTC/0004145/2020	RANJAN KUMAR GIRI DEBASHIS SAHOO VS	ADV. VS	// // ()
75	CONTC/0004146/2020	SASWAT MISHRA RAMESH CHANDRA MISHRA VS	ADV. VS	// // ()
76	CONTC/0004147/2020	ALMA BARUA JAYANTA KUMAR DIKSHIT VS	GYANARANJAN SETHI VS	// // ()
77	CRLA/0000506/2020	G.MATHIVATHANAN SRIKANTA BEHERA VS	GAUTAM CH. ROUT VS	// // ()
78	CRLA/0000507/2020	STATE OF ODISHA BANAMALI PRADHAN VS	CHINMAYA MOHANTY VS	// // ()
79	CRLMC/0001398/2020	STATE OF ODISHA DEBAHARI BEHERA VS	JYOTIRMAYA SAHOO VS	// // ()
		STATE OF ODISHA		//

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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0001154/2020	TOFAN CHANDRA JENA	SUSHANTA KUMAR JOSHI	//0
		VS	VS	0
		STATE OF ODISHA		//
93	CRLMP/0001155/2020	SANTOSH KUMAR ROUT	SUSHANTA KUMAR JOSHI	//0
		VS	VS	0
		STATE OF ODISHA		//
94	CRLMP/0001156/2020	BASANT MANJARI BISWAL	JITENDRA SAMANTRAY	//27 /2019
		VS	VS	0
		STATE OF ODISHA		//
95	FAO/0000666/2020	PRADIP KUMAR AGARWAL	S.S.RAO	//
		VS	VS	0
		GENERAL SECRETARY,VIVEKANDANDA KENDRA		//
96	MACA/0000671/2020	MANOJ KUMAR SAHOO	B.K.NAYAK 3	//
		VS	VS	0
		THE LEGAL MANAGER, NEW INDIA INSURANCE CO.LTD.		//
97	MACA/0000672/2020	DAITARI KISSAN	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		SURESH SAHOO		//
98	TRP(C)/0000157/2020	B.SRAVANI	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		B. MURTI RAO		//
99	WA/0000574/2020	VEDANTA LIMITED	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
100	WA/0000575/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		MUNIRA SALIM		//
101	WA/0000576/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		SHREEMAN PATTANAIAK		//
102	WA/0000577/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0

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103	WA/0000578/2020	DR. KASTURI RAY STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
104	WA/0000579/2020	RISHIKANTA DASH STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
105	WA/0000580/2020	DR.RAJESH BEHERA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
106	WA/0000581/2020	GYANESWAR RATH STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
107	WA/0000582/2020	DR.TEJESWAR RATH STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
108	WA/0000583/2020	MADHUMITA PATRA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
109	WA/0000584/2020	PRADIPTA KUMAR PATI STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
110	WA/0000585/2020	MADHUSMITA PADHY ODISHA GRAMYA BANK VS	SADAYA LAXMI PATNAIK VS	// // 0
111	WP(C)/0025645/2020	KRUPASINDHU SAHOO SURENDRA PANIGRAHI VS	SURYA NARAYAN PATNAIK VS	// // 0
112	WP(C)/0025646/2020	STATE OF ODISHA DHRUBA CHARAN MALLICK VS	SATYAJIT BEHERA VS	// // 0
113	WP(C)/0025647/2020	STATE OF ODISHA DESHA RANJAN SETHI VS	DEEPALI MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0025648/2020	SURAJ SHARMA VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
115	WP(C)/0025649/2020	DHWAJA PRADHAN VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
116	WP(C)/0025650/2020	CHITTARANJAN SANTRA VS STATE OF ODISHA	DILLIP KU.PATTNAIK VS	// 0 //
117	WP(C)/0025651/2020	RASHMI RANJAN SWAIN VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
118	WP(C)/0025652/2020	LAXMIDHAR PARIDA VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
119	WP(C)/0025653/2020	JAGADISH SARANGI VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
120	WP(C)/0025654/2020	DILLIP KUMAR DASH VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
121	WP(C)/0025655/2020	SUMITRA PATI VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
122	WP(C)/0025656/2020	RAJAKISHORE DAS VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
123	WP(C)/0025657/2020	PRABHANJAN NAYAK VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
124	WP(C)/0025658/2020	CHANDANA SAHOO VS STATE OF ODISHA	DILLIP KU.PATTNAYAK VS	// 0 //
125	WP(C)/0025659/2020	DR.SHIVARAM PRASAD SINGH	SAGARIKA SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0025660/2020	CHITTA RANJAN NAYAK	SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0025661/2020	HARIHARA MALLICK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0025662/2020	DAMBARU BAG @ DAMBARUDHAR BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0025663/2020	PARAMESWAR BHATI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0025664/2020	KAIBARA MANGULI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0025665/2020	BIJAYA KUMAR SAHOO	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0025666/2020	RABINDRA KUMAR MOHARANA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0025667/2020	JOSHI TANDI	SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0025668/2020	BANAMALI GHADIA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0025669/2020	ARUN KUMAR SINGH	MANAS RANJAN BADAJENA	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER ROURKELA		//
136	WP(C)/0025670/2020	LACHHAMAN SAHOO	DEBASIS TRIPATHY	//
		VS	VS	0

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137	WP(C)/0025671/2020	UNION OF INDIA JOGENDRA KUMAR SAHOO VS	ASHOK PATNAIK VS	// // 0
138	WP(C)/0025672/2020	COMMISSIONER CONSOLIDATION AND SETTLEMENT BANSIDHAR SARANGI VS	ASHOK PATNAIK VS	// // 0
139	WP(C)/0025673/2020	COMMISSIONER CONSOLIDATION AND SETTLEMENT MINATI DHAL VS	PRAVASH CH.JENA VS	// // 0
140	WP(C)/0025674/2020	STATE OF ODISHA PRAKASH CHANDRA DASH VS	PRATYUSH RANJAN PATNAIK VS	// // 0
141	WP(C)/0025675/2020	RESERVE BANK OF INDIA GAUTAM BUDHA SINGH SAMANT VS	RABINDRA KUMAR SAHOO VS	// // 0
142	WP(C)/0025676/2020	THE STATE OF ODISHA NABIN KUMAR PATEL VS	DURGESH NARAYAN RATH VS	// // 0
143	WP(C)/0025677/2020	STATE OF ODISHA PRAHALLAD KUMAR DEB VS	SATYABRATA MOHANTY..1 VS	// // 0
144	WP(C)/0025678/2020	STATE OF ODISHA RANJITA SATHIA VS	N.K.SAHU VS	// // 0
145	WP(C)/0025679/2020	STATE OF ODISHA RANJAN KUMAR MALLIK VS	DEBASIS TRIPATHY VS	// // 0
146	WP(C)/0025680/2020	THE STATE OF ODISHA SHIBA SHANKAR SAMANTRAY VS	PRAVASH CH.JENA VS	// // 0
147	WP(C)/0025681/2020	STATE OF ODISHA MANORAMA MOHAPATRA VS	PRAVASH CH.JENA VS	// // 0
		MISSION DIRECTOR HEALTH MISSION		//

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148	WP(C)/0025682/2020	M/S.NITCO LIMITED VS THE SALES TAX OFFICER BBSR	B.P.MOHANTY VS	// 0 //
149	WP(C)/0025683/2020	SIEMS EDUCATIONAL TRUST VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
150	WP(C)/0025684/2020	SANTILATA PRADHAN VS STATE OF ODISHA	B.S.DASPARIDSA VS	// 0 //
151	WP(C)/0025685/2020	SUNIL KUMAR JENA VS STATE OF ODISHA	B.DASH VS	// 0 //
152	WP(C)/0025686/2020	SUBHASHMITA BEHERA VS UTKAL UNIVERSITY VANI VIHAR	PRABHU PRASANNA BEHERA VS	// 0 //
153	WP(C)/0025687/2020	DR.AVANJELIN MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY..A VS	// 0 //
154	WP(C)/0025688/2020	BHASKAR CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
155	WP(C)/0025689/2020	MAYA NAYAK VS MAHANADI COAL FIELD LTD.	KOUSIK ANANDA GURU VS	// 0 //
156	WP(C)/0025690/2020	BHAKTA BHOI VS ODISHA ADMINISTRATIVE TRIBUNAL	KOUSIK ANANDA GURU VS	// 0 //
157	WP(C)/0025691/2020	BHAKTA BHOI VS REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL	AMAR KUMAR MOHANTY VS	// 0 //
158	WP(C)/0025692/2020	MADHAB CHANDRA SAHOO VS STATE OF ODISHA	PRAVASH CH.JENA VS	// 0 //
159	WP(C)/0025693/2020	SK.USMAN	PRAVASH CH.JENA	//

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		VS	VS	0
		COLLECTOR BALASORE		//
160	WP(C)/0025694/2020	M/S SARFUDDIN HUSSAIN	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0025695/2020	RASHMI RANJAN BEHERA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0025696/2020	SARBESWAR ROURAY	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0025697/2020	SUBHASHMITA PANDA	MANAS RANJAN BADAJENA	//
		VS	VS	0
		SECRETARY BOARD OF SECONDARY EDUCATION		//
164	WP(C)/0025698/2020	KAMAL LOCHAN UPADHAYA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0025699/2020	SUMANT KUMAR PALL	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		BRANCH MANAGER, BANK OF INDIA,BBSR		//
166	WP(C)/0025700/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0025701/2020	DR.SAMBIT PATRA	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0025702/2020	SANTHA DAS	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		NATIONAL ALUMINIUM COMPANY LTD. ANGUL		//
169	WP(C)/0025703/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0025704/2020	M/S. ARYAN INFRASTRUCTURE PVT.LTD	ANAM CH.PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0025705/2020	STATE OF ODISHA BRAJA KISHORE MISHRA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
172	WP(C)/0025706/2020	STATE OF ODISHA M/S.ARYAN INFRASTRUCTURE PVT.LTD VS	ANAM CHARAN PANDA VS	// // 0
173	WP(C)/0025707/2020	STATE OF ODISHA ARAKSHITA SAHOO VS	B.S.PANIGRAHI VS	// // 0
174	WP(C)/0025708/2020	THE STATE OF ODISHA M/S. ARYAN INFRASTRUCTURE PVT.LTD VS	ANAM CHARAN PANDA VS	// // 0
175	WP(C)/0025709/2020	STATE OF ODISHA M/S.ARYAN INFRASTRUCTURE PVT.LTD VS	ANAM CH.PANDA VS	// // 0
176	WP(C)/0025710/2020	STATE OF ODISHA B.PRASANTI PATRA VS	B.S.PANIGRAHI VS	// // 0
177	WP(C)/0025711/2020	THE REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, BERHAMPUR M/S.ARYAN INFRASTRUCTURE PVT.LTD VS	ANAM CHARAN PANDA VS	// // 0
178	WP(C)/0025712/2020	STATE OF ODISHA MANJU SINGH VS	LAXMI NARAYAN PATEL VS	// // 0
179	WP(C)/0025713/2020	STATE OF ODISHA BABAJI MOHANTY VS	M.R.KHATUA VS	// // 0
180	WP(C)/0025714/2020	LAND ACQUISITION DEPARTMENT DURYODHAN DASH VS	MANAS RANJAN KHATUA VS	// // 0
181	WP(C)/0025715/2020	STATE OF ODISHA RAMESH KUMAR AGARWAL @ RAMESH AGARWAL VS	ARSMITHUN DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0025716/2020	DIBYASPATI BHANJA VS THE STATE OF ODISHA	B.S.PANIGRAHI VS	// 0 //
183	WP(C)/0025717/2020	DHANURDHAR MOHANTY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
184	WP(C)/0025718/2020	RAMESH CH.PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
185	WP(C)/0025719/2020	BANSIDHAR NAYAK VS STATE	SARAT KUMAR BEHERA VS	// 0 //
186	WP(C)/0025720/2020	PREMSAI CONSTRUCTION, A PROPRIETORSHIP VS STATE OF ODISHA	HRABODHA CH.NAYAK VS	// 0 //
187	WP(C)/0025721/2020	DR.KAMALINI PANIGRAHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
188	WP(C)/0025722/2020	MD.ISMAIL SHARIF VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
189	WP(C)/0025723/2020	M/S. BISWA TARINY VARIETY STORE VS THE CHIEF MANAGER AND AUTHORIZED OFFICER, BANK OF INDIA	AMIT KUMAR NATH VS	// 0 //
190	WP(C)/0025724/2020	RADHA KRISHNA LALITA TEMPLE VS STATE OF ODISHA	SATYABADI MANTRY VS	// 0 //
191	WP(C)/0025725/2020	SARFUDDIN KHAN VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
192	WP(C)/0025726/2020	SUJAN KUMAR DAS VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
193	WP(C)/0025727/2020	BINAPANI DAS	ABHAYA KUMAR SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0025728/2020	PRATAP ROUT @ PRATAP CHANDRA ROUT	SURAJ KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0025729/2020	SUDHANSU SEKHAR JENA	J.BEHERA	//
		VS	VS	0
		KALPANA PARIDA		//
196	WP(C)/0025730/2020	NIRANJAN BEHERA	SAMARENDRA PATTNAIK	//
		VS	VS	0
		TAHASILDAR, NILAGIRA		//
197	WP(C)/0025731/2020	BHASKAR SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0025732/2020	DIPTI MOOKERJEE	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0025733/2020	PRASANNA NANDA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0025734/2020	M/S. ANANTA AUTOMOBILES PVT. LTD.	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE JOINT COMMISSIONER OF SALES TAX, CT AND GST		//
201	WP(C)/0025735/2020	DALENDRA KUMAR BHUYAN	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0025736/2020	ALPHA MOHANTY	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION		//
203	WP(C)/0025737/2020	NARAYAN BEHERA	SWAYAMJIT ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0025738/2020	HARASMANI BEHERA	SIBA NARAYAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0025739/2020	STATE OF ODISHA LAXMIDHAR BISWAL VS	RITURANJAN CHHOTARAY VS	// // 0
206	WP(C)/0025740/2020	STATE OF ODISHA CHANDRAKANTA SAMAL VS	PRABODHA CH.NAYAK VS	// // 0
207	WP(C)/0025741/2020	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
208	WP(C)/0025742/2020	BIPIN BIHARI SATAPATHY SONILATA SETHY VS	N.SAHANI VS	// // 0
209	WP(C)/0025743/2020	STATE OF ODISHA LOLUGU CHANDRA RAO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
210	WP(C)/0025744/2020	SUB COLLECTOR CUM ADMINISTRATOR,NAC KASINAGAR M/S GOLDEN ANCHOR PVT. LTD. VS	SITIKANT MISHRA VS	// // 0
211	WP(C)/0025745/2020	PARADEEP DEVELOPMENT AUTHORITY, PARADEEP SAMBARI KISAN VS	JASHOBANTA DASH VS	// // 0
212	WP(C)/0025746/2020	DEPUTY REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL SUNAKAR DAS VS	A.K.APPAT VS	// // 0
213	WP(C)/0025747/2020	STATE OF ODISHA BISWAMITRA SAHU VS	HRUDANANDA MOHAPATRA VS	// // 0
214	WP(C)/0025748/2020	UNION OF INDIA PABITRA KUMAR SWAIN VS	S.C.D.DASH VS	// // 0
215	WP(C)/0025749/2020	STATE OF ODISHA BENUDHAR BEHERA VS	S.C.D.DASH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0025750/2020	DUKHISHYAM SAHU VS UNION OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
217	WP(C)/0025751/2020	REETANJALI SAHU VS THE MINISTEWR LAW ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
218	WP(C)/0025752/2020	JALADHAR MAHALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
219	WP(C)/0025753/2020	SANJAY KUMAR MISHRA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
220	WP(C)/0025754/2020	SHREE GOPAL JEW BIJE MARFATDAR VS THE SECRETARY, DEPT.OF EDUCATION	SUMIT KU.MOHANTY VS	// 0 //
221	WP(C)/0025755/2020	MAHENDRA KUMAR PATTANAIAK VS COLLECTOR KHORDHA	Lingaraj Sarangi VS	// 0 //
222	WP(C)/0025756/2020	SIPUN SAHU VS UNION OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
223	WP(C)/0025757/2020	BISHNU CHARAN SAHU VS UNION OF INDIA	H.N.MOHAPATRA VS	// 0 //
224	WP(C)/0025758/2020	ANIRUDHA SAHU VS UNION OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
225	WP(C)/0025759/2020	MANAS RANJAN SAHU VS UNION OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
226	WP(C)/0025760/2020	KESHAB KUMAR NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0025761/2020	PURNA CHANDRA MISHRA	ANTARYAMI SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025762/2020	DEBENDRA MALLIK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
229	WP(C)/0025763/2020	BIKASH RANJAN GARNAYAK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0025764/2020	STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		NRUSINGHA CHARAN PANDA		//
231	WP(C)/0025765/2020	KAILASH CHANDRA BEHERA	KAILASH CHANDRA SAHOO	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY GOVT OF ODISHA		//
232	WP(C)/0025766/2020	KEDAR SAHUKAR	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION		//
233	WP(C)/0025767/2020	KAMINI NAYAK	K.K.SWAINI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025768/2020	RABINDRANATH MOHANTY	AMIT KUMAR NATH	//
		VS	VS	0
		THE CHIEF POST MASTER GENERAL BBSR		//
235	WP(C)/0025769/2020	BHARATIYA BIKASH PARIDAS	G.P.JENA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.MINISTRY OF HOME AFFAIRS		//
236	WP(C)/0025770/2020	MINATI GIRI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0025771/2020	MUKTIKANTA BARIK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025772/2020	KAMALAKANTA BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0025773/2020	STATE OF ODISHA NIRAKAR MOHAPATRA VS	PRASANTA KUMAR MOHANTY VS	// // 0
240	WP(C)/0025774/2020	STATE OF ODISHA GOPINATH ROUT VS	PRASANTA KUMAR MOHANTY VS	// // 0
241	WP(C)/0025775/2020	STATE OF ODISHA SUDHAKANTA BARIK VS	PRASANTA KUMAR MOHANTY VS	// // 0
242	WP(C)/0025776/2020	STATE OF ODISHA UDAYA NARAYAN ROUT VS	PRASANTA KUMAR MOHANTY VS	// // 0
243	WP(C)/0025777/2020	STATE OF ODISHA SURENDRA PRASAD SAMAL VS	PRASANTA KUMAR MOHANTY VS	// // 0
244	WP(C)/0025778/2020	STATE OF ODISHA SUDAM CHARAN JENA VS	PRASANTA KUMAR MOHANTY VS	// // 0
245	WP(C)/0025779/2020	STATE OF ODISHA UPENDRANATH SAHU VS	PRASANTA KUMAR MOHANTY VS	// // 0
246	WP(C)/0025780/2020	STATE OF ODISHA JAYANTA KUMAR ROUT VS	PRASANTA KUMAR MOHANTY VS	// // 0
247	WP(C)/0025781/2020	STATE OF ODISHA TIKANU PATEL VS	BHASKAR SAMANTARAY VS	// // 0
248	WP(C)/0025782/2020	STATE OF ODISHA BISEN MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
249	WP(C)/0025783/2020	STATE OF ODISHA GOURANGA MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0025784/2020	KAPILA MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
251	WP(C)/0025785/2020	CHATURA MAJHI @ BHOI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
252	WP(C)/0025786/2020	KALINGA MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
253	WP(C)/0025787/2020	TULASIRAM MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
254	WP(C)/0025788/2020	BHABASING MAJHI @ BHOI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
255	WP(C)/0025789/2020	GOURISHANKAR MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
256	WP(C)/0025790/2020	DUKHI PATEL VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
257	WP(C)/0025791/2020	BIKRAM MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
258	WP(C)/0025792/2020	PRUNDA PATEL VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
259	WP(C)/0025793/2020	MADHUSUDAN MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
260	WP(C)/0025794/2020	PRATAP KESHARI MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
261	WP(C)/0025795/2020	KALINDI CHARNA ROUT	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025796/2020	BIKASH SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025797/2020	PREM RANJAN NAIK	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025798/2020	DHANPATI DASH	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025799/2020	PURNA MAJHI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025800/2020	PULASTI MAJHI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025801/2020	BIJAYA KUMAR PARIDA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025802/2020	ARATI SAHOO	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025803/2020	KUNI PADHI	M/S BASUDEV PUJHARI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025804/2020	PRADEEP KUMAR DAS	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025805/2020	DAMODAR JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0025806/2020	JATINDRA KUMAR DAS	P.K.PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0025807/2020	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR MURALIDHAR PAL VS	P.K.PATTANAİK VS	// // ()
274	ABLAPL/0012017/2020	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR DIBAKAR BEHERA VS	BIBHUDA NANDA MOHAPATRA VS	// BUGUDA /270 /2020 ()
275	ABLAPL/0012018/2020	STATE OF ODISHA DOLAGOBINDA BARIK VS	B.N.MOHAPATRA VS	// KOREI /152 /2020 ()
276	ABLAPL/0012019/2020	STATE OF ODISHA MACHHINDRA GOND VS	AJIT KUMAR ROUT VS	// JHARSUGUDA /554 /2020 ()
277	ABLAPL/0012020/2020	STATE OF ODISHA PRASANTA BARIK @ PRASANTA KUMAR BARIK VS	K.K.MAHAPATRA VS	// KOREI /152 /2020 ()
278	ABLAPL/0012021/2020	STATE OF ODISHA RAJESH KUMAR TRIPATHY VS	K.K.PAHIL VS	// DHENKANAL TOWN /381 /2020 ()
279	ABLAPL/0012022/2020	STATE OF ODISHA ISWAR SAHU VS	J.N.PANDA VS	// MUDANPUR RAMPUR /163 /2020 ()
280	ABLAPL/0012023/2020	STATE OF ODISHA HEMALATA MALLIK VS	BISWARANJAN DALAI VS	// MAHANGA /196 /2020 ()
281	ABLAPL/0012024/2020	STATE OF ODISHA MITHUN KUMAR JENA VS	JAYANTA KU. MAJHI VS	// BALIAPAL /338 /2018 ()
282	ABLAPL/0012025/2020	STATE OF ODISHA ABHI KIMBAKA @ ABHI KREPUTIKA KIMBAKA VS	SUSHIT KUMAR NAYAK VS	// GUDARI /38 /2020 ()
283	ABLAPL/0012026/2020	STATE OF ODISHA BASANTA BEHERA @ BABU VS	BISHNU PRASAD PRADHAN VS	// BALIAPANDA /114 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0012027/2020	BRAJAKISHORE SWAIN VS STATE OF ODISHA	JUGAL KISHOR PANDA VS	KHALLIKOTE /399 /2020 () //
285	ABLAPL/0012028/2020	BIJAN KUMAR JENA VS STATE OF ODISHA	A.PATNAIK VS	// / /0 () //
286	ABLAPL/0012029/2020	HARIBANDHU MIRDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /188 /2020 () //
287	ABLAPL/0012030/2020	BATYA @ BAPUN DAS @ HEMANANDA VS STATE OF ODISHA	S.K.NAYAK-2 VS	BANSADA /168 /2020 () //
288	ABLAPL/0012031/2020	BIKASH DAS @ PAGALA VS STATE OF ODISHA	S.K.NAYAK-2 VS	BANSADA /170 /2020 () //
289	ABLAPL/0012032/2020	MALATI MAHALIK VS STATE OF ODISHA	S.K.NAYAK-2 VS	BANSADA /37 /2020 () //
290	ABLAPL/0012033/2020	SANGITA MUNDA @ SANGEETA MUNDA VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	RENGALI /158 /2020 () //
291	ABLAPL/0012034/2020	SANJAY DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /186 /2020 () //
292	ABLAPL/0012035/2020	SUSHANTA GIRI VS STATE OF ODISHA	JAYANTA KIU. MAJHI VS	BALIAPAL /149 /2019 () //
293	ABLAPL/0012036/2020	JHADESWAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /313 /2020 () //
294	ABLAPL/0012037/2020	NARENDRA KUMAR SAHU VS STATE OF ODISHA	DEBA KUMAR RATH VS	EOW,BHUBANESWAR /5 /2020 () //
295	ABLAPL/0012038/2020	TUNA NAG @ LINGARAJ HARIJAN	ANIRUDHA DAS	KHATIGUDA /59 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
296	ABLAPL/0012039/2020	STATE OF ODISHA PRABESH KUMAR MAITY	SURYAKANTA DWIBEDI	// TALASARI MARINE /58 /2020
		VS	VS	()
297	ABLAPL/0012040/2020	STATE OF ODISHA SANJIB BHOI	SUSHANTA KUMAR PRADHAN	// DHAMA /175 /2020
		VS	VS	()
298	ABLAPL/0012041/2020	STATE OF ODISHA GOURISHANKAR HATI	BASANTA KU DAS	// KAMARDA /43 /2020
		VS	VS	()
299	ABLAPL/0012042/2020	STATE OF ODISHA SHESADEBA @ SSHA BANACHHOR	SUSHANTA KUMAR PRADHAN	// DHAMA /148 /2020
		VS	VS	()
300	ABLAPL/0012043/2020	STATE OF ODISHA DURGANA @ DRONA BHUE	SARATHI JYOTI MOHANTY	// / /0
		VS	VS	()
301	ABLAPL/0012044/2020	STATE OF ODISHA UDIA RAM	BASANTA KUMAR DAS	// KHAIRA /191 /2020
		VS	VS	()
302	ABLAPL/0012045/2020	STATE OF ODISHA MALAYA PATEL	DHIRENDRA KUMAR MOHAPATRA	// HEMGIR /232 /2020
		VS	VS	()
303	ABLAPL/0012046/2020	STATE OF ODISHA ANANDA RAM @ ANAND KU. RAM	SMRUTI RANJAN PATI	// BALIAPANDA /113 /2020
		VS	VS	()
304	ABLAPL/0012047/2020	STATE OF ODISHA JABBAR KHAN	MD.RIAZ	// LALBAG /234 /2020
		VS	VS	()
305	ABLAPL/0012048/2020	STATE OF ODISHA S.SUNIL KUMAR DORA	B.R.TRIPATHY	// / /0
		VS	VS	()
306	ABLAPL/0012049/2020	STATE OF ODISHA BISHIKESHAN @ BISHIKESAN PRADHAN	B.R.TRIPATHY	// RAIRAKHOL /158 /2020
		VS	VS	()

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FILING REPORT AS ON :30/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0012050/2020	STATE OF ODISHA CHANDAN KUMAR BHOL VS	AMIT KUMAR NATH VS	// BASTA /204 /2020 ()
308	ABLAPL/0012051/2020	STATE OF ODISHA DUSMANTA NAIK @ JASOBANTA NAIK VS	AMIT KUMAR NATH VS	// JARAPADA /212 /2020 ()
309	ABLAPL/0012052/2020	STATE OF ODISHA SAIKRISHNA BEHERA VS	NIRAJ KUMAR SETHI VS	// KHAMAR /161 /2020 ()
310	ABLAPL/0012053/2020	STATE OF ODISHA SUBRAT BEHERA VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /681 /2020 ()
311	ABLAPL/0012054/2020	STATE OF ODISHA KAILASH SAHOO VS	PRAMODA KUMAR MISHRA VS	// RAJKANIKA /233 /2020 ()
312	ABLAPL/0012055/2020	STATE OF ODISHA BALIA @ PRASANTA SAMAL VS	SAMARENDRA BAHADUR VS	// BANSADA /169 /2020 ()
313	ABLAPL/0012056/2020	STATE OF ODISHA RADHESHYAM JANI VS	SUKANTA KU DALAI VS	// LAXMIPUR /98 /2020 ()
314	ABLAPL/0012057/2020	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	SAMARENDRA BAHADUR VS	// BOLAGARH P.S. /122 /2020 ()
315	ABLAPL/0012058/2020	STATE OF ODISHA CHITTARANJAN BARAL VS	A.K.SASMAL VS	// JAGATSINGPUR /286 /2020 ()
316	ABLAPL/0012059/2020	STATE OF ODISHA RABINDRANATH TARAI @ BABUL TARAI VS	SANJAY KUMAR BEHERA VS	// PARADEEP LOCK /155 /2020 ()
317	ABLAPL/0012060/2020	STATE OF ODISHA BINOD KU. PRUSTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// KARANJIA /6 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0012061/2020	DILU NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /317 /2020 () //
319	ABLAPL/0012062/2020	KANHU CHARAN GIRI VS STATE OF ODISHA	PARTHA SARATI NAYAK VS	KARANJIA /150 /2020 () //
320	ABLAPL/0012063/2020	DEBI PRASAD PATTNAIK VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	KORAPUT VIGILANCE /14 /2018 () //
321	ABLAPL/0012064/2020	SUBAS DAS @ SUBASH DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /313 /2020 () //
322	ABLAPL/0012065/2020	SRIKANTA PRADHAN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	MOTANGA /203 /2020 () //
323	ABLAPL/0012066/2020	SASTYA RANJAN NAYAK VS STATE OF ODISHA	GOURI KUMAR RATH VS	MANCHESWAR P.S. /316 /2020 () //
324	ABLAPL/0012067/2020	BILLIP BEHERA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BASTA /97 /2019 () //
325	ABLAPL/0012068/2020	SANATAN SETHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /216 /2020 () //
326	ABLAPL/0012069/2020	BAUA @ JACHINDRA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /323 /2020 () //
327	ABLAPL/0012070/2020	ABHIRAM SUNYANI @ PINTU VS STATE OF ODISHA	SUBHRAM DAS VS	HEMGIR /153 /2020 () //
328	ABLAPL/0012071/2020	RUNU SAHOO @ RUNI SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /243 /2020 () //
329	ABLAPL/0012072/2020	GHUNDU LUHA	SAROJ KUMAR MISHRA	SUBALAYA /69 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :30/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0012073/2020	NILU DAA @ NILU MOHAN NANDI	SUSANTA KUMAR BARAL	BADAMBADI /173 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0012074/2020	BIRANCHI NAYAK	MANOJA KU. MALLICK	CHOUDWAR /451 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0012075/2020	ANNAPURNA ROUSTRAY	ANUGRAHA NARAYAN SAMANTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0012076/2020	S. JYOTIBAI DORA	B.R.TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0012077/2020	BADRINATH KARTIKA MAJHI	MANAS CHAND	KOKSARA /197 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0012078/2020	PRAMOD NAYAK	ANUGRAHA NARAYAN SAMANTARAY	KUJANGA /220 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0012079/2020	GOURI PRADHAN	SABBHARAM DAS	NAYAPALLI P.S. /352 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0012080/2020	KALU CHARN SAHOO @ KALU SAHOO	JYOTIRMAYA SAHOO	TANGI (KHURDA) /292 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	WPC(OAC)/0000826/2019	SUHANI PRUSTY	M/S.SOUMYARANJAN DAS	/ /
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
339	WPC(OAC)/0001263/2019	SHAKTI SANGRAM NAYAK	M/S. SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :30/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2020 SAO/4/2020	TRINATH SAHU-MP	DEEPALI MOHAPATRA
2	18/2020 WPC(OA)/1109/2019	BIPRA RANJAN BEURA-MP	M/S.SURYA NARAYAN PATNAIK
3	100/2020 MATA/51/2017	BINOD KU.PANIGRAHI-MP	M/S.RAMDAS ACHARY
4	154/2020 TRP(C)/157/2020	B.SRAVANI-MP	GOPAL KRUSHNA MOHANTY
5	166/2020 CRLMP/1150/2020	DILIP NAYAK @ DILLIP NAYAK-MP	SURYAKANTA DWIBEDI
6	168/2020 CRLMP/1156/2020	BASANT MANJARI BISWAL-MP	JITENDRA SAMANTRAY
7	173/2020 WPC(OAC)/2471/2010	RATNAKAR MOHANTY-MP	M/S.RAJENDRA KUMAR PRADHAN
8	384/2020 RSA/163/2011	BASANTI @BASANTIMANI-MP	M/S.PRABODH KU.PATTNAIK
9	385/2020 RSA/226/2018	OMKARNAND PUROHIT-MP	M/S.BIRAJA PR.SATAPATHY
10	516/2020 CMP/166/2020	JUDHISTIRA PRADHAN-MP	TUSHAR KUMAR MISHRA
11	631/2020 FAO/666/2020	PRADIP KUMAR AGARWAL-MP	S.S.RAO
12	632/2020 FAO/666/2020	PRADIP KUMAR AGARWAL-MP	S.S.RAO
13	633/2020 FAO/541/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDMP	PRASANTA KUMAR MAHALI
14	634/2020 FAO/542/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTDMP	PRASANTA KUMAR MAHALI
15	878/2020 ABLAPL/11169/2020	KENULATA SAHOO @ BENULATA-MP	S.C.CHOUDHURY
16	915/2020 CRLMC/1399/2020	BHAVESH PATEL @ BHAVESH JIVANI @ BHAVYESH KUMAR @ BHAVESH JIVANI-MP	PRADIP KUMAR MISHRA @ BHAVESH JIVANI-MP
17	916/2020 CRLMC/1400/2020	KISHORE CHANDRA SAHOO-MP	SUJATA JENA
18	917/2020 CRLMC/1397/2020	CH.JANARDAN RAO-MP	SIDHESWAR MOHANTY
19	918/2020 BLAPL/7033/2020	ABHISEK SUKLA-MP	AMIT PRASAD BOSE
20	918/2020 CRLMC/1397/2020	CH.JANARDAN RAO-MP	SIDHESWAR MOHANTY
21	919/2020 BLAPL/4545/2020	DANDAPANI KHEMUNDU-MP	BIKRAM CHANDRA GHADEI
22	919/2020 CRLMC/1395/2020	LAXMI NARAYAN NAYAK-MP	SIDHESWAR MOHANTY
23	920/2020 CRLMC/1395/2020	LAXMI NARAYAN NAYAK-MP	SIDHESWAR MOHANTY
24	921/2020 CRLMC/1396/2020	NARAYAN CHANDRA BAIK-MP	SIDHESWAR MOHANTY
25	922/2020 CRLMC/1396/2020	NARAYAN CHANDRA BAIK-MP	SIDHESWAR MOHANTY
26	923/2020	BASANTA MAJARI BISWAL-MP	PRADIPTA KUMAR MOHANTY, JITENDRA SAMANTRAY

27	CRLMC/2842/2019 965/2020	MALATI MAHANTA-MP	M/S.L.BHUYAN
28	CRLA/207/2018 966/2020	ARTA@ARTABANDHU NAIK-MP	MR.L.BHUYAN
29	CRLA/635/2016 967/2020	ARTA@ARTABANDHU NAIK-MP	MR.L.BHUYAN
30	CRLA/635/2016 968/2020	DAMA@DAMADAR PRADHAN-MP	LALITENDU BHUYAN
31	CRLA/444/2018 969/2020	BANAMALI PRADHAN-MP	CHINMAYA MOHANTY
32	CRLA/507/2020 970/2020	BANAMALI PRADHAN-MP	CHINMAYA MOHANTY
33	CRLA/507/2020 971/2020	BANAMALI PRADHAN-MP	CHINMAYA MOHANTY
34	CRLA/507/2020 1117/2020	MANOJ KUMAR SAHOO-MP	B.K.NAYAK 3
35	MACA/671/2020 1118/2020	MANOJ KUMAR SAHOO-MP	B.K.NAYAK 3
36	MACA/671/2020 1119/2020	MANOJ KUMAR SAHOO-MP	B.K.NAYAK 3
37	MACA/671/2020 1120/2020	DAITARI KISSAN-MP	RAMESH CHANDRA BEHERA
38	MACA/672/2020 1122/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
39	MACA/635/2020 1123/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
40	MACA/586/2020 1124/2020	THE MANAGER(LEGAL),IFFCO-TOKIO GENERAL INSURANCE COMPANY LIMITED.-MP	NOVA KUMAR KUMAR
41	MACA/540/2020 1250/2020	VEDANTA LIMITED-MP	PRASHANTA KUMAR NAYAK
42	WA/574/2020 1251/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
43	WA/575/2020 1252/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
44	WA/575/2020 1253/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
45	WA/576/2020 1254/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
46	WA/576/2020 1255/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
47	WA/577/2020 1256/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
48	WA/577/2020 1257/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
49	WA/578/2020 1258/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
50	WA/578/2020 1259/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
51	WA/579/2020 1260/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
52	WA/579/2020 1261/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
53	WA/580/2020 1262/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
54	WA/580/2020 1263/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
55	WA/580/2020 1264/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
56	WA/581/2020 1265/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
57	WA/581/2020 1266/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
	WA/582/2020		

58	1267/2020 WA/582/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
59	1268/2020 WA/545/2020	STTAE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
60	1269/2020 WA/583/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
61	1270/2020 WA/583/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
62	1271/2020 WA/583/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
63	1272/2020 WA/584/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
64	1273/2020 WA/584/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
65	1274/2020 WA/585/2020	ODISHA GRAMYA BANK-MP	SADAYA LAXMI PATNAIK
66	1275/2020 WA/585/2020	ODISHA GRAMYA BANK-MP	SADAYA LAXMI PATNAIK
67	1276/2020 WA/235/2020	STATE OF ODISHA-MP	A.G.A.
68	1277/2020 WA/427/2020	STATE OF ODISHA-MP	A.G.A.
69	1278/2020 WA/236/2020	STATE OF ODISHA-MP	A.G.A.
70	1279/2020 WA/221/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
71	1280/2020 WA/556/2020	STATE OF ODISHA-MP	S.C. (S. AND ME) DEPT.
72	11427/2020 WP(C)/25647/2020	DESHA RANJAN SETHI-MP	DEEPALI MAHAPATRA
73	11429/2020 WP(C)/14639/2019	BRAHMANANDA PARIDA-MP	M/S.ASIM AMITABH DASH
74	11430/2020 WP(C)/25660/2020	CHITTA RANJAN NAYAK-MP	SAGARIKA SAHOO
75	11431/2020 WP(C)/21862/2020	SANHITA KHANDUAL-MP	
76	11432/2020 WP(C)/25670/2020	LACHHAMAN SAHOO-MP	DEBASIS TRIPATHY
77	11433/2020 WP(C)/25671/2020	JOGENDRA KUMAR SAHOO-MP	ASHOK PATTNAIK
78	11434/2020 WP(C)/25672/2020	BANSIDHAR SARANGI-MP	ASHOK PATTNAIK
79	11435/2020 WP(C)/14086/2019	CHANDRA KUMAR DAS-MP	M/S.GANESH PRASAD MOHANTY
80	11436/2020 WP(C)/25673/2020	MINATI DHAL-MP	PRAVASH CH.JENA
81	11437/2020 WP(C)/25674/2020	PRAKASH CHANDRA DASH-MP	PRATYUSH RANJAN PATNAIK
82	11438/2020 WP(C)/25676/2020	NABIN KUMAR PATEL-MP	DURGESH NARAYAN RATH
83	11439/2020 WP(C)/25677/2020	PRAHALLAD KUMAR DEB-MP	SATYABRATA MOHANTY..1
84	11440/2020 WP(C)/25678/2020	RANJITA SATHIA-MP	N.K.SAHU
85	11441/2020 WP(C)/12418/2020	M/S.MERICA AGRO PRODUCTS PVT.LTD-MP	SASIM AJITAV PATTNAIK
86	11442/2020 WP(C)/25680/2020	SHIBA SHANKAR SAMANTRAY-MP	PRAVASH CH.JENA
87	11443/2020 WP(C)/25681/2020	MANORAMA MOHAPATRA-MP	PRAVASH CH.JENA
88	11444/2020 WP(C)/21223/2020	DEBARAJ PATI-MP	SUBASH CHANDRA ACHARYA
89	11445/2020	M/S.NITCO LIMITED-MP	B.P.MOHANTY

90	WP(C)/25682/2020 11447/2020	SANTILATA PRADHAN-MP	B.S.DASPARIDSA
91	WP(C)/25684/2020 11448/2020	ODISHA POWER LIFTING ASSOCIATION-MP	M/S.SUDARSHAN NANDA
92	WP(C)/7917/2018 11449/2020	SUBHASMITA BEHERA-MP	PRABHU PRASANNA BEHERA
93	WP(C)/25686/2020 11450/2020	DR.AVANJELIN MISHRA-MP	AMIYA KUMAR MOHANTY..A
94	WP(C)/25687/2020 11451/2020	SK.USMAN-MP	PRAVASH CH.JENA
95	WP(C)/25693/2020 11452/2020	M/S SARFUDDIN HUSSAIN-MP	AMIT PRASAD BOSE
96	WP(C)/25694/2020 11453/2020	RASHMI RANJAN BEHERA-MP	PRAFULLA KUMAR RATH
97	WP(C)/25695/2020 11454/2020	KAMAL LOCHAN UPADHAYA-MP	BIDYADHAR PRADHAN
98	WP(C)/25698/2020 11455/2020	SUMANT KUMAR PALL-MP	PIYUSH KUMAR MISHRA
99	WP(C)/25699/2020 11456/2020	RAJESH KUMAR NAYAK-MP	SATYA NARAYAN MOHAPATRA
100	WP(C)/13520/2020 11457/2020	BABAJI MOHANTY-MP	M.R.KHATUA
101	WP(C)/25713/2020 11458/2020	DURYODHAN DASH-MP	MANAS RANJAN KHATUA
102	WP(C)/25714/2020 11459/2020	DHANURDHAR MOHANTY-MP	MANAS RANJAN KHATUA
103	WP(C)/25717/2020 11460/2020	RAMESH KUMAR AGARWAL @ RAMESH AGARWAL-MP/M/S MITHUN DAS	
104	WP(C)/25715/2020 11461/2020	BANSIDHAR NAYAK-MP	SARAT KUMAR BEHERA
105	WP(C)/25719/2020 11462/2020	PREMSAI CONSTRUCTION, A PROPRIETORSHIP-MP	PRABODHA CH.NAYAK
106	WP(C)/25720/2020 11463/2020	M/S. BISWA TARINY VARIETY STORE-MP	AMIT KUMAR NATH
107	WP(C)/25723/2020 11464/2020	RADHA KRISHNA LALITA TEMPLE-MP	SATYABADI MANTRY
108	WP(C)/25724/2020 11465/2020	SUDHANSU SEKHAR JENA-MP	J.BEHERA
109	WP(C)/25729/2020 11466/2020	NIRANJAN BEHERA-MP	SAMARENDRA PATTNAIK
110	WP(C)/25730/2020 11467/2020	BHASKAR SAHOO-MP	PRASANTA KUMAR NANDA
111	WP(C)/25731/2020 11469/2020	DIPTI MOOKERJEE-MP	KISHORE KUMAR MISHRA
112	WP(C)/25732/2020 11470/2020	PRASANNA NANDA-MP	PRASANTA KUMAR NANDA
113	WP(C)/25733/2020 11471/2020	M/S. ANANTA AUTOMOBILES PVT. LTD.-MP	KANANBALA ROY CHOUDHURY
114	WP(C)/25734/2020 11472/2020	DALENDRA KUMAR BHUYAN-MP	RANJAN KUMAR ROUT
115	WP(C)/25735/2020 11474/2020	ALPHA MOHANTY-MP	KARUNAKAR RATH
116	WP(C)/25736/2020 11475/2020	NARAYAN BEHERA-MP	SWAYAMJIT ROUT
117	WP(C)/25737/2020 11476/2020	SUBRAT BHOI-MP	PRATHA SARATHI NAYAK
118	WP(C)/24789/2020 11477/2020	LAXMIDHAR BISWAL-MP	RITURANJAN CHHOTARAY
119	WP(C)/25739/2020 11478/2020	CHANDRAKANTA SAMAL-MP	PRABODHA CH.NAYAK
120	WP(C)/25740/2020 11479/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WP(C)/25741/2020		

121	11480/2020 WP(C)/25743/2020	LOLUGU CHANDRA RAO-MP	BIRAJA PRASANNA SATAPATHY
122	11481/2020 WP(C)/25744/2020	M/S GOLDEN ANCHOR PVT. LTD.-MP	SITIKANT MISHRA
123	11483/2020 WP(C)/25747/2020	BISWAMITRA SAHU-MP	HRUDANANDA MOHAPATRA
124	11484/2020 WP(C)/25750/2020	DUKHISHYAM SAHU-MP	HRUDANANDA MOHAPATRA
125	11486/2020 WP(C)/25751/2020	REETANJALI SAHU-MP	PRAFULLA KUMAR RATH
126	11487/2020 WP(C)/25752/2020	JALADHAR MAHALIK-MP	HIMANSHU SEKHAR PANDA
127	11488/2020 WP(C)/25428/2020	PRAVAT KUMAR NAYAK-MP	PRAFULLA KUMAR KAR
128	11489/2020 WP(C)/25754/2020	SHREE GOPAL JEW BIJE MARFATDAR-MP	SUMIT KU.MOHANTY
129	11490/2020 WP(C)/25753/2020	SANJAY KUMAR MISHRA-MP	TATHAGATA SAHOO
130	11491/2020 WP(C)/17057/2019	SHRABAN KUMAR NAYAK SHARMA-MP	M/S.SOUMYA MISHRA
131	11492/2020 WP(C)/25756/2020	SIPUN SAHU-MP	HRUDANANDA MOHAPATRA
132	11493/2020 WP(C)/25757/2020	BISHNU CHARAN SAHU-MP	H.N.MOHAPATRA
133	11494/2020 WP(C)/25758/2020	ANIRUDHA SAHU-MP	HRUDANANDA MOHAPATRA
134	11495/2020 WP(C)/25759/2020	MANAS RANJAN SAHU-MP	HRUDANANDA MOHAPATRA
135	11496/2020 WP(C)/25701/2020	DR.SAMBIT PATRA-MP	PITAMBAR ACHARYA
136	11497/2020 WP(C)/25701/2020	DR.SAMBIT PATRA-MP	PITAMBAR ACHARYA
137	11498/2020 WP(C)/25761/2020	PURNA CHANDRA MISHRA-MP	ANTARYAMI SWAIN
138	11499/2020 WP(C)/25763/2020	BIKASH RANJAN GARNAYAK-MP	HRUDANANDA MOHAPATRA
139	11500/2020 WP(C)/25764/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
140	11501/2020 WP(C)/25764/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
141	11502/2020 WP(C)/25765/2020	KAILASH CHANDRA BEHERA-MP	KAILASH CHANDRA SAHOO
142	11503/2020 WP(C)/25767/2020	KAMINI NAYAK-MP	K.K.SWAINI
143	11504/2020 WP(C)/25766/2020	KEDAR SAHUKAR-MP	KARUNAKAR RATH
144	11505/2020 WP(C)/25768/2020	RABINDRANATH MOHANTY-MP	AMIT KUMAR NATH
145	11506/2020 WP(C)/25769/2020	BHARATIYA BIKASH PARIDAS-MP	G.P.JENA
146	11507/2020 WP(C)/25489/2020	BHIKARI BADHEI-MP	RITURANJAN CHHOTARAY
147	11508/2020 WP(C)/25795/2020	KALINDI CHARNA ROUT-MP	SUKANTA KUMAR DALAI
148	11509/2020 WP(C)/25796/2020	BIKASH SAHOO-MP	SUKANTA KUMAR DALAI
149	11510/2020 WP(C)/25797/2020	PREM RANJAN NAIK-MP	SUKANTA KUMAR DALAI
150	11511/2020 WP(C)/25798/2020	DHANPATI DASH-MP	SUKANTA KUMAR DALAI
151	11512/2020 WP(C)/25802/2020	ARATI SAHOO-MP	PRAMODA KUMAR MISHRA
152	11513/2020	KUNI PADHI-MP	M/S BASUDEV PUJHARI

153	WP(C)/25803/2020 140/2020 CONTC/3512/2020	UDHABA CHARAN BARIK-MP	
154	167/2020 CRLMP/45/2020	RAJAT CHOUDHURY-MP	
155	872/2020 ABLAPL/9056/2020	PADMA CHARAN BISWAL-MP	
156	873/2020 ABLAPL/8065/2020	GOPINATH JENA-MP	
157	874/2020 ABLAPL/8062/2020	SK MEHERBAN-MP	
158	875/2020 ABLAPL/2478/2020	SHIBA @ SIBA PRASAD MALIK-MP	
159	876/2020 ABLAPL/7968/2020	JAYA@JAYADEV@JAYDEV MOHANTY-MP	
160	877/2020 ABLAPL/11239/2015	TRUPTIMAYEE SAHOO-MP	R.N.BISWAL
161	1121/2020 MACA/366/2011	GHANASHYAM DAS-MP	SHIBA PRASAD SWAIN
162	11428/2020 WP(C)/1395/2016	ANITA DAS-MP	M/S.J.K.KHUNTIA
163	11446/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	
164	11468/2020 WP(C)/23176/2019	THE MINING AREA TRUCK OWNERS ASSOCIATION-MP	PRAFULLA KU. BEHERA
165	11473/2020 WP(C)/24513/2020	CHANDAN DAS-MP	S.K.OJHA
166	11482/2020 WP(C)/24522/2020	NRUSINGHA MALLIK-MP	S.K.OJHA
167	11485/2020 WP(C)/24540/2020	SARAT BEHERA-MP	S.K.OJHA